

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 83 OF 2017**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**U.P. Ceramics and Potteries Ltd.**

**...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanyat Lodha  
Ms. Sanjana Saddy

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1  
  
Ms. Megha  
Mr. Ajatshatru S. Mina for R-2 to 4

**ORDER**

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2019.**

**(S. D. Dubey)  
Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)  
Chairperson**